

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2784/2004

(From the judgement and order dated 05/11/2003 in CMWP No.
7435/1979 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMDEO (D) BY LRS. & ORS.

Petitioner(s)

VERSUS

BOARD OF REVENUE, U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)
With IA NO.2 (Appln. for c/delay in filing counter affidavit)

Date: 17/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Anis Suhrawardy, Adv.
Mrs. Shamama Anis, Adv.
Mr. Syed Mehdi Imam, Adv.
Mr. Tabrez Ahmad, Adv.

For Respondent(s) Mr. Ajay Kr. Mishra, Adv.
Mr. Vikram, Adv.
Mr. P. Narasimhan, Adv.

UPON hearing counsel the Court made the following
ORDER

Delay in filing counter affidavit is condoned and
IA No.2 is disposed of accordingly.

Three weeks' time is granted to file rejoinder
affidavit.

(A.D. Sharma) (Phoolan Wati Arora)
Court Master Court Master